

Accommodations to Delhi Government Employees from Central Pool

3618. SHRI RAJNITI PRASAD : Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether employees/officers of Delhi Government have been allotted accommodations from Central Government residential pool;

(b) if so, the details of persons to whom accommodation have been allotted in DIZ area name-wise/category-wise, since when;

(c) the number of people encroaching upon space in front of their accommodations and action taken against them under rules for allotment;

(d) when Delhi Government does not allot its accommodations to employees of Central Government then reasons for allotting accommodations to Delhi Government's employees from Central Pool; and

(e) whether Government would consider cancellation of such allotments?

THE MINISTER OF URBAN DEVELOPMENT (SHRI S. JAIPAL REDDY) : (a) Yes, Sir, the employees/officers of eligible offices of Delhi Government have been allotted accommodations from General Pool Residential Accommodation (GPRA).

(b) As per enclosed Statement (*See below*) :

(c) Information is being collected and will be laid on the Table of the Sabha.

(d) A decision was taken on 21.9.1955 in the Ministry of Home Affairs to construct separate pool of accommodation for Delhi Administration and its employees and also permit them to have concurrent eligibility from general pool. The matter was reviewed in 1975 and it was decided to allow continued eligibility of General Pool accommodation in respect of Delhi Administration offices subject to the condition that Delhi Administration would certify that no person junior to the particular applicant, who is offered general Pool residential, accommodation has been allotted accommodation from the Delhi Government Pool.

(e) Does not arise.

Statement

*List of persons working in Delhi Government to whom
Central Government accommodation has been allotted*

Sl.No.	Type	Name of Allottee S/Shri:	Quarter No.	Date of Occupation
1	2	3	4	5
1.	1	Karamvir	3-A/Sec. IV, Diz Area	24.11.1994
2.	1	Pawan Kumar	70-B/Sec. IV, Diz Area	23.02.2009
3.	1	Pramod Kumar Thakur	78-C/Sec.IV, Diz Area	28.09.2007

1	2	3	4	5
4.	1	Bhajanand Singh	78-F/Sec. IV, Diz Area	11.09.2005
5.	1	Kunwar Singh	7-H/Sec. IV, Diz Area	11.02.2004
6.	1	Vinod Kumar	80-D/Sec. IV, Diz Area	09.04.2009
7.	2	M.C. Wankhede	76/248, Sec. I, Diz Area	05.12.1992
8.	2	Parmanand	82/338, Sec. I, Diz Area	21.02.2000
9.	2	Sanjay Gosain	88/425, Sec. I, Diz Area	26.04.1995
10.	2	Pushpa Giri	83/342, Sec. I, Diz Area	02.02.2005
11.	2	Jagbir Singh	83/351, Sec. I, Diz Area	01.08.2007
12.	2	Pushpa Sharma	83/348, Sec. I, Diz Area	21.04.2006
13.	2	Satwant Singh	84/371, Sec. I, Diz Area	10.10.200
14.	2	A. Ram Dass	16-M,, Sec. 4, Diz Area	20.05.2002
15.	2	B.S. Varada Raju	18-C, Sec. 4, Diz Area	29.06.1989
16.	2	Dinesh Pandey	94-T, Sec. 4, Diz Area	11.12.1991
17.	2	Arun Kumar Sharma	37-B, Sec. 4, Diz Area	29.08.2006
18.	2	Harendar Mahto	108-C, Sec. 4, Diz Area	18.01.2005
19.	2	Mahesh	96-K, Sec 4, Diz Area	08.05.1998
20.	2	Meenu Baurai	43-K, Sec. 4, Diz Area	22.12.2008
21.	2	Jyoti Sana	25-N, Sec. 4, Diz Area	02.04.2002
22.	2	Santosh Sharma	19-M, Sec. 4, Diz Area	25.01.1996
23.	2.	Subhash Chand	35-K, Sec. 4, Diz Area	24.02.2009
24.	2	Smt. Anju Gupta	108-M, Sec. 4, Diz Area	02.09.1999
25.	2	Shobha Rani	62-K, Sec. 4, Diz Area	19.11.1993
26.	2	Girish Chander	89-H, Sec. 4, Diz Area	15.04.2004
27.	2	Smt. Agatha D'souza	46-H, Sec. 4, Diz Area	13.04.1999
28.	2	Vijay Kumar	52-M, Sec. 4, Diz Area	10.01.1990
29.	2	Subhadra Mani	51-B, Sec. 4, Diz Area	12.09.1996
30.	2	Alka Gupta	92-H, Sec. 4, Diz Area	31.01.1989
31.	2	Girraj Singh	93-E, Sec. 4, Diz Area	16.07.2002
32.	2	Swarankar Anjani Kumar	95-D, Sec. 4, Diz Area	18.11.1991
33.	2	Parveen Sayeed	83-K, Sec. 4, Diz Area	18.07.1989
34.	2	Mandan Lal	57-H, Sec. 4, Diz Area	16.11.2006
35.	2	Manju Dutta	31/2-D, Sec. 2 Diz Area	29.07.1989

1	2	3	4	5
36.	2	Lathika S.D.	11/2-A, Sec. 2, Diz Area	28.04.1989
37.	2	Majeet Kaur	1/1-A, Sec. 2, Diz Area	01.12.2008
38.	2	Rakesh Kumar	2/2-D, Sec-2, Diz Area	21.12.2006
39.	2	Baldev Raj	4/3-D, Sec-2, Diz Area	09.09.2008
40.	2	Prabhat Kumar Thakur	34/1-C, Sec. 2, Diz Area	21.03.1995
41.	2	Dal Chand	24/4-A, Sec. 2, Diz Area	27.05.1994
42.	2	Ram Khilawan	3/3-D, Sec. 2, Diz Area	21.12.1998
43.	2	Birender Singh Negi	24/2-B, Sec. 2, Diz Area	24.12.1997
44.	3	Virender Singh	14/493/Sec.I, Diz Area	03.08.1992
45.	3	Vivekananda Sharma	62/3-C/Sec II, Diz Area	15.05.1994
46.	3	S.K. Mudgal	62/2-B/Sec II, Diz Area	19.01.1996
47.	3	Smt. Vijay Lakshmi	6/1-C/Sec II, Diz Area	16.03.1995
48.	3	Smt. Tripalk Kaur	5/2-B/Sec II, Diz Area	01.10.1996
49.	3	Smt. Manju Bhalla	8/2-C/Sec II, Diz Area	08.12.2008
50.	3	Smt. Kusum Mahajan	6/3-B/Sec II, Diz Area	03.11.1989
51.	3	Smt. Pushpa Chahal	63/1-B/Sec II, Diz Area	21.07.1989
52.	3	Nirman Sachdeva	14/499/Sec I, Diz Area	16.11.1994
53.	4	Om Prakash	BG/2, Peshwa Road	14.11.2007

Complaints to CPWD regarding repair

3619. SHRI RAJNITI PRASAD : Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government is aware that a number of complaints regarding repairing of floors, fixing of extra loop tank in kitchen, replacement of window doors, etc. are pending with CPWD Enquiry Service Centre, Peshwa Road, especially Sector-D, Mandir Marg, New Delhi since January, 2008;

(b) whether it is a fact that a number of complaints are received from Peshwa Road, New Delhi but the concerned Junior Engineer did not attend those complaints; and

(c) the reasons for not attending these complaints so far and the action proposed by Government in this regard?

THE MINISTER OF URBAN DEVELOPMENT (SHRI S. JAIPAL REDDY) : (a) to (c) Yes, Sir. Such complaints are pending because the tenders for this work had to be recalled earlier on two occasions due to higher rates and withdrawal of lowest tender.